NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

52

T.C.P No. 42/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Shri Ashvin Morarjee Shah

V/s.

M/s. Satellite Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

52 BALARAM Aclv. For Respondent B. Mohanty

MoHANTY Preschwig

Crind Company

ilb PRS legal Sentery

ORDER

TCP No. 42/397-398/NCLT/MB/MAH/2013

For the Petitioner's side having reported that the Counsel is not present due to some personal difficulty, at their request, list this matter on **06.10.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)